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Title: Secretary General laid the bills passed by the Houses of Parliament during the 2nd part of the 13th Session of 14th Lok Sabha.

SECRETARY-GENERAL: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the second part of Thirteenth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 17<sup>th</sup> April, 2008:-

1. The Appropriation (Railways) No. 3 Bill, 2008;
2. The Appropriation (No.2) Bill, 2008;
3. The Finance Bill, 2008; and
4. The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry, Bill, 2008.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following four Bills passed by the Houses of Parliament and assented to by the President:-

1. The Delimitation (Amendment) Bill, 2008;
2. The Representation of the People (Amendment) Bill, 2008;
3. The Railways (Amendment) Bill, 2008; and
4. The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2008.

(Placed in Library, See No. LT – 8963/08)

**12.07 hrs.**